

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

Lok Sabha

STARRED QUESTION NO. : 139

(TO BE ANSWERED ON THE 15th December 2022)

SANCTIONED AND FUNCTIONAL AIRPORTS

139. ADV. ADOOR PRAKASH

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the total number of airports in the country, State-wise;
- (b) the number of airports sanctioned during the last seven years, State-wise;
- (c) whether all these airports have become functional;
- (d) if so, the details thereof and if not, the present status of their construction;
- (e) whether the Government proposes to construct more airports and if so, the details thereof along with the locations identified for the same;
- (f) whether the newly proposed airports would be Government-owned or under private sector; and
- (g) the details of the proposals received from various States including Kerala for the construction of new airports and the present status of these proposals?

ANSWER

Minister of CIVIL AVIATION (Shri Jyotiraditya M. Scindia)

(a) to (g): A Statement is laid on the Table of the House.

Statement in reply to parts (a) to (g) of the Lok Sabha Starred (*) Question No. 139 for answer on 15.12.2022 regarding "Sanctioned and Functional Airports"; ; (a): Presently, there are 146 operational airports in the country, which includes 135 airports, 02 Water aerodromes and 09 Heliports. Details are at Annexure-A. (b) to (g): Government of India (GoI) has accorded 'In-Principle' approval under Greenfield Airports Policy (GFA) for setting up of 21 Greenfield Airports namely, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh, Durgapur in

West Bengal, Pakyong in Sikkim, Kannur in Kerala and Donyi Polo, Itanagar in Arunachal Pradesh across the country. Out of these 21 Greenfield airports, 6 airports namely Dholera, Oravakal, Dagadharti, Bhogapuram, Hirasar, Noida and Donyi Polo (Itanagar) have been granted 'In-Principle' approval during the last 7 years. Out of these 21 Greenfield airports, 9 airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar and Donyi Polo, Itanagar have been operationalized. One more Greenfield airport i.e. Manohar International Airport - Mopa, Goa has been inaugurated on 11 December, 2022 and is ready for operationalization. Further, 'Site Clearance' granted by GoI under GFA Policy for construction of three Greenfield airports during the last seven years remain valid, namely Alwar in Rajasthan, Singrauli in Madhya Pradesh and Mandi in Himachal Pradesh. ; Besides, Ministry of Civil Aviation (MoCA) has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to enhance regional air connectivity from unserved and underserved airports in the country and making air travel affordable to the masses. UDAN is a market driven scheme. As on 30.11.2022, 70 airports (including 9 heliports & 02 water aerodromes) have been operationalised across the country under UDAN (Ude Desh ka Aam Nagrik) since inception of the UDAN Scheme in 2016. Further, 68 more aerodromes have been identified for revival/upgradation under UDAN by 2024. ; Details of the mode of implementation of 11 Greenfield airports where 'In-Principle' approval has been granted is at Annexure-B. Airports Authority of India (AAI) is the implementing agency for the aerodromes identified for revival/upgradation under UDAN Scheme. Recently, MoCA has received applications for 'Site Clearance' under GFA Policy from Project Proponents for development of Greenfield Airports viz. Parandur in TamilNadu, Raichur in Karnataka, Puri in Odisha, Kottayam in Kerala and Silchar in Assam.

Statement referred to in reply to Part (a) of Lok Sabha Starred Question No.139 for answer on 15.12.2022

State-wise number of Operational Airports

S.NO.	STATE/UT	No. of Airports
1	A&N ISLAND (UT)	1
2	ANDHRA PRADESH	6
3	ARUNACHAL PRADESH	4
4	ASSAM	7
5	BIHAR	3
6	CHANDIGARH (UT)	1
7	CHHATTISGARH	3
8	DAMAN & DIU (UT)	1
9	DELHI (UT)	2
10	GOA	1
11	GUJARAT	13
12	HARYANA	1
13	HIMACHAL PRADESH	5
14	JAMMU & KASHMIR (UT)	2
15	JHARKHAND	3
16	KARNATAKA	9
17	KERALA	4
18	LAKSHDWEEP ISLAND (UT)	1
19	LEH	1
20	MADHYA PRADESH	5
21	MAHARASHTRA	14
22	MANIPUR	1
23	MEGHALAYA	1
24	MIZORAM	1

25	NAGALAND	1
26	ODISHA	4
27	PUDUCHERRY (UT)	1
28	PUNJAB	5
29	RAJASTHAN	7
30	SIKKIM	1
31	TAMIL NADU	6
32	TELANGANA	2
33	TRIPURA	1
34	UTTAR PRADESH	13
35	UTTARAKHAND	10
36	WEST BENGAL	5
	TOTAL	146

Annexure B

Statement referred to in reply to Part (b) to (e) of Lok Sabha Starred Question No.139 for answer on 15.12.2022

Implementation mode of the proposed 11 Greenfield Airports where 'In principle' approval has been accorded

Sr. No.	Name of the Airport Project	Promoter	Implementation mode
1.	Navi Mumbai , Maharashtra	City & Industries Development Corporation of Maharashtra Limited (CIDCO) (State Govt. of Maharashtra)	PPP
2.	Vijayapura, Karnataka	State Government of Karnataka	Government
3.	Hassan, Karnataka	State Government of Karnataka	Government
4.	Shivamogga, Karnataka	State Government of Karnataka	Government
5.	Dabra, Gwalior, Madhya Pradesh	M/s Gwalior Agriculture Company Limited	Private
6.	Karaikal in Puducherry	Karaikal Airport Private Limited.	Private
7.	Dholera Ahmedabad, Gujarat	Dholera International Airport Company Ltd. (DIACL) , a Joint Venture between State Government of Gujarat, AAI and National Industrial Corridor Development and Implementation Trust (NICDIT)	Government
8.	Dagadarthi Mendal, Nellore Dist., Andhra Pradesh	Andhra Pradesh Airports Development Corporation Limited (APADCL), State Government of Andhra Pradesh Undertaking	Government
9.	Bhogapuram, Andhra Pradesh	APADCL, State Government of Andhra Pradesh Undertaking	PPP
10.	Hirasar, Gujarat	Government of Gujarat & AAI	Government
11.	Noida, Jewar, Uttar Pradesh	Government of Uttar Pradesh	PPP
